

**THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (SHRI LARANG SAI):** (a) and (b). According to the 1971 Census agricultural workers in India number about 47.5 million. Their problems, as highlighted from time to time by various forums and Rural Labour Enquires, are, generally, low wages and the resulting low standard of living, unemployment and underemployment and lack of Organisation.

(c) To ameliorate conditions of life of the weaker section in rural areas, including agricultural workers, 160 Small Farmers' Development Agencies/ Marginal Farmers and Agricultural Labourers Projects were functioning in the country during 1976-77, the main emphasis in the projects being on crop husbandry which includes Intensive Agricultural Multiple Cropping, introduction of high yielding varieties, development of minor irrigation, soil conservation, land development etc. These Agencies have also been authorised to implement the usual animal husbandry programmes like distribution of milch cattle, poultry, goat and sheep rearing, piggery etc. The problems of labour in the unorganised sector, including agricultural workers were discussed at the recent Tripartite Labour Conference held on 6-7th May, 1977. The general consensus at the Conference was that, having regard to the various complex issues involved, a Special Conference be convened to consider the problems relating to unorganised rural labour, including, agricultural workers, and the nature of subjects to be discussed and nature of participants to the proposed Conference settled in consultation with the interests concerned, including the State Governments/ Union Territories, Central Organisations of Workers and Employers etc. The suggestions received from these interests are being examined and steps are being taken to convene the proposed Special Conference soon to discuss the problems of agricultural workers.

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#### White Paper on Farakka Project Agreement

621. **SHRI C. R. MAHATA:**  
**SHRI AMAR ROY PRADHAN:**  
**SHRI CHITTA BASU:**

Will the Minister of **EXTERNAL AFFAIRS** be pleased to state whether Government propose to issue a White Paper on the Farakka Project Agreement with Bangladesh?

**THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE):** The Agreement on sharing of the Ganga waters at Farakka and on augmenting its flows has been placed before the Lok Sabha on 14th November 1977. While laying the Agreement on the Table of the House, the Prime Minister made a statement. In view of this, the Government of India do not intend to issue a White Paper on the Agreement.

#### Single Price Policy for Metals

624. **SHRI SURENDRA BIKRAM:** Will the Minister of **STEEL AND MINES** be pleased to state:

(a) whether Government have decided to introduce single price policy for metals; and

(b) if so, the details thereof?

**THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK):**

(a) No, Sir.

(b) Does not arise.

#### Location of Large Deposits of Bauxite in Semalia Sub-Tehsil in Rewa

625. **SHRI Y. P. SHASTRI:** Will the Minister of **STEEL AND MINES** be pleased to state:

(a) whether the Geological Survey of India has located a large deposit of bauxite in Semalia Sub-Tehsil in Rewa District of Madhya Pradesh; and

(b) if so; whether Government propose to utilise this deposit by setting up aluminium factories in Rewa?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) Geological Survey of India have estimated about 16 million tonnes of bauxite reserves in Semaria area falling in Rewa and Satna Districts.

(b) There is no such proposal.

गुजरात में सौराष्ट्र की तेल मिलों और बिनायक निस्सारण प्लांटों के मालिकों को टिन प्लेटें मिलाने में कठिनाइयां

626. श्री धर्मेन्द्र भाई पटेल : क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या गुजरात में सौराष्ट्र की तेल मिलों और विलायक निस्सारण प्लांट के मालिकों को कनस्तर बनाने के लिए टिन प्लेटें मिलाने में कठिनाई हो रही है ;

(ख) क्या सौराष्ट्र तेल मिल संघ जामनगर ने टिनप्लेटों का विशेष कोटा देने के लिए आवेदन किया है; यदि हां, तो उसमें क्या मांगें की गई हैं;

(ग) क्या सरकार का विचार सौराष्ट्र तेल मिल संघ को अपने सदस्यों की मांग को पूरा करने के लिए टिनप्लेटों का विशेष कोटा देने का है ;

(घ) यदि हां, तो कब तक और कितनी मात्रा और किस प्रकार सप्लाई की जाएगी ;

(ङ) इस उद्योग की कठिनाइयों को दूर करने के लिए क्या कदम उठाने का सरकार का विचार है; और

(च) गत तीन वर्षों में सौराष्ट्र को कितनी टिन प्लेटें सप्लाई की गई ?

इस्पात और खान मंत्रालय में राज्य-मंत्री (श्री करिया मुंडा) : (क) टिन प्लेटों के उपभोक्ताओं ने, जिन में गुजरात में सौराष्ट्र तथा अन्य राज्यों में तेल मिलों और विलायक निस्सारण प्लांट के मालिक भी शामिल हैं, हाल के महीनों में टिन प्लेटों की अपनी पूरी आवश्यकता प्राप्त करने में कुछ कठिनाइयों के बारे में बताया है। यह कठिनाई मुख्यतः टिन प्लेट कम्पनी आफ इंडिया लि०, जमशेदपुर की फंक्टरी अगस्त और सितम्बर, 1977 में कुछ समय के लिए बन्द हो जाने के कारण हुई है। कंपनी के कारखाने में अब काम होना शुरू हो गया है।

(ख) से (ङ)। किसी विशेष कोटे के लिए कोई प्रार्थना-पत्र प्राप्त नहीं हुआ है। इस समय कोटा देने की कोई व्यवस्था भी नहीं है। फिर भी, जब टिन प्लेट कम्पनी आफ इंडिया लिमिटेड की फंक्टरी बन्द हुई थी, उस समय राउरकेला इस्पात कारखाने को तेल के कनस्तर के साइज की टिन प्लेटों का उत्पादन बढ़ाने के लिए कहा गया था। इसके अलावा हिन्दुस्तान स्टील लि० के अधिकारियों से कहा गया है कि वे मांग और आपूर्ति की स्थिति का पता लगाने के लिए उपभोक्ताओं से सतत सम्पर्क रखें। परिणामस्वरूप कुछ उपभोक्ताओं को आयात करने का भी परामर्श दिया गया है और आयात के लिए आवेदन-पत्रों पर स्वीकृति भी प्रदान कर दी गई है।

(च) पिछले 3 वर्षों में राउरकेला इस्पात कारखाने से गुजरात को सप्लाई की